RAJYA SABHA

Wednesday, 30th March 1955

The House met at 11 A.M. of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

*438. [Postponed to the 1th April 1955.]

PALM GUR TRAINING SCHOOL AT CUDDALORE

*439. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the work so far done by the Central Palm Gur Training School at Cuddalore; and

(b) the amount so far spent on it?

THE DEPUTY MINISTER FOR COM-MERCE AND INDUSTRY (SHRI N. KANUNGO) : (a) A statement is laid on the Table of the House.

(b) Approximately Rs. 2,91,900.

STATEMENT

Work done by Central Palm Gur Training School at Cuddalore

(i) *Training.*—The school has imparted theoretical and practical training in organizer's and instructor's courses to 390 trainees.

(ii) *Technical advice.*—The school has given technical advice for the development of palm gur to those interested. A number of written inquiries are received and attended to by the school. It acts as a clearing house for technical information and experience relating to palm gur industry.

(iii) *Research and experiments.*— The school has carried on research and experiments, mainly in regard to composition and quality, improved furnaces, improved climbing techniques and storage.

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(iv) *Publications.*—The school has issued a number of publications embodying the results of research and experiments for the information of the public.

SHRI M. VALIULLA: May I know whether these persons have been employed suitably in all places?

SHRI N. KANUNGO: Mostly, because they were chosen by the States.

LOCAL DEVELOPMENT WORKS

*440. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to refer to his answer to Unstarred Question No. 120 given in the House on the 15th March 1955 and state what is the basis on which the amounts under the local Development Works Scheme are allocated to the State Governments?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA) : Allocations to State Governments for local development works are made on a population basis, with a minimum of Rs. 50,000 to a State for a year.

SHRI M. VALIULLA: May I know what amount was kept apart for this purpose and how much has been utilised by the States?

SHRI S. N. MISHRA: In respect of which year? If the hon. Member wants the figure for the current year, i.e. 1954-55, then I can say that the amount that has been released has been to the tune of Rs. 451-832 lakhs.

SHRI M. VALIULLA: What was the amount allocated?

SHRI S. N. MISHRA: The releases from the Centre have been to the tune of Rs. 451-832 lakhs.

PROF. G. RANGA: Is there any special allowance given for those areas which are under-developed— the tribal areas for example—in addition to the amount which you have mentioned just now?